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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

52

+ **W.P.(C) 6569/2023 & CM APPL. 36850/2023**

ACCIPITER INVESTMENTS AIRCRAFT 2 LIMITED..... Petitioner

Through: Mr. Ravi Nath, Mr. Ankur M., Mr. Rohan Taneja, Mr. Aditya Kapur, Mr. Mehul Jail and Mr. Ankit Garg, Advs.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Ms. Anjana Gosain, SPC with Ms. Avshreya Pratap Singh Rudy, G.P. for R-1.

Mr. Ramji Srinivasan, Sr. Adv. with Ms. Pratiksha Mishra, Mr. Shreyas E., Mr. Vishnu Shriram, Mr. Yugam Taneja, Ms. Kaarunya Lakshmi, Ms. Narmata and Mr. Kartik, Advs. for RP.

Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Adv. with Ms. Vishrutyi Sahni, Adv. for proposed impleader(COC)

53

+ **W.P.(C) 6626/2023 & CM APPL. 36930/2023**

EOS AVIATION 12 (IRELAND) LTD. .... Petitioner

Through: Mr. Ravi Nath, Adv. with Mr. Ankur, M., Mr. Rohan Taneja, Mr. Aditya Kapur, Mr. Mehul Jain and Mr. Ankit Garg, Advs.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr. Rajesh Gogna, CGSC with Mr. Amit Acharyan, G.P., Avshreya Pratap Singh Rudy, G.P. for R-1.

W.P.(C) 6569/2023

page 1 of 11



Mr. Ramji Srinivasan, Sr. Adv. with Ms. Pratiksha Mishra, Mr. Shreyas E., Mr. Vishnu Shriram, Mr. Yugam Taneja, Ms. Kaarunya Lakshmi, Ms. Narmata and Mr. Kartik, Advs. for RP.

Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Adv. with Ms. Vishrutyi Sahni, Adv. for proposed impleader(COC)

54

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**W.P.(C) 7214/2023 & CM APPL. 28114/2023, CM APPL. 28115/2023, CM APPL. 36915/2023, CM APPL. 37054/2023**

PEMBROKE AIRCRAFT LEASING 11 LIMITED ..... Petitioner

Through: Mr. Mukul Rohatgi and Mr. Arun Kathpalia, Sr. Advs. with Mr. Vaijyant Paliwal, Ms. Medha Sachdev, Ms. Riya Basu, Ms. Meghna Rajadyaksha, Mr. Rishabh Jaisani, Mr. Harshit Lakhani, Ms. Snegdha Rao and Mr. Ajay Kumar, Advs.

versus

DIRECTORATE GENERAL OF CIVIL AVIATION

& ORS.

..... Respondents

Through: Ms. Anjana Gosain, SPC with Ms. Avshreya Pratap Singh Rudy, G.P. for R-1.

Mr. Ramji Srinivasan, Sr. Adv. with Ms. Pratiksha Mishra, Mr. Shreyas E., Mr. Vishnu Shriram, Mr. Yugam Taneja, Ms. Kaarunya Lakshmi, Ms. Narmata and Mr. Kartik, Advs. for RP.

W.P.(C) 6569/2023

page 2 of 11

Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Adv. with Ms.



Vishrutyi Sahni, Adv. for proposed impleader(COC)

55

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**W.P.(C) 7369/2023 & CM APPL. 38321/2023, CM APPL. 36931/2023**

SMBC AVIATION CAPITAL LIMITED AND ORS ..... Petitioners

Through: Mr. Rajiv Nayar and Mr. Amit Sibal, Sr. Advs. with Ms. Marylou Bilawala, Mr. Pranaya Goyal, Mr. Dhruv Khanna, Ms. Sharleen Lobo, Mr. Chiranjivi Sharma, Ms. Priya Desai, Mr. Apoorva Kaushik, Ms. Neetika Sharma, Mr. Girish Shankar, Mr. Vasu Gupta, Ms. Manjira Das Gupta, Mr. Vinamra Kopariha and Mr. Mayank Bhargava, Advs.

versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Rajesh Gogna, CGSC with Ms. Avshreya Pratap Singh Rudy, G.P. for R-1 &2.  
Ms. Anjana Gosain, SPC with Ms. Nipun Sharma and Ms. Hetika Arora, Advs. for R-3.  
Mr. Ramji Srinivasan, Sr. Adv. with Ms. Pratiksha Mishra, Mr. Shreyas E., Mr. Vishnu Shriram, Mr. Yugam Taneja, Ms. Kaarunya Lakshmi, Ms. Narmata and Mr. Kartik, Advs. for RP.  
Mr. Abhishek Sharma and Ms. Ragini Sharma, Advocates for R-4 and 8.

W.P.(C) 6569/2023

page 3 of 11

Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Adv. with Ms.



Vishrutyi Sahni, Adv. for proposed impleader(COC)

56

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**W.P.(C) 7663/2023 & CM APPL. 36931/2023**

DAE SY 22 13 IRELAND DESIGNATED ACTIVITY COMPANY

..... Petitioner

Through: Mr. Kevic Setalvad, Sr. Adv. with Mr. Nimish Vakil, Mr. Pai Amit, Ms. Bhavana Buhoon and Mr. Abhiyudaya Vats, Advs.

versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Rajesh Gogna, CGSC with Ms. Avshreya Pratap Singh Rudy, G.P. for R-1 &2.

Mr. Ramji Srinivasan, Sr. Adv. with Ms. Pratiksha Mishra, Mr. Shreyas E., Mr. Vishnu Shriram, Mr. Yugam Taneja, Ms. Kaarunya Lakshmi, Ms. Narmata and Mr. Kartik, Advs. for RP.

Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Adv. with Ms. Vishrutyi Sahni, Adv. for proposed impleader(COC)

57

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**W.P.(C) 7773/2023 & CM APPL. 36891/2023**

SFV AIRCRAFT HOLDINGS IRE 9 DAC LIMITED

..... Petitioner

Through: Mr. Rajiv Nayar and Mr. Amit Sibal, Sr. Advs. with Ms. Marylou Bilawala, Mr. Pranaya Goyal, Mr. Dhruv Khanna, Ms. Sharleen Lobo, Mr. Chiranjivi Sharma, Ms. Priya Desai,

W.P.(C) 6569/2023

page 4 of 11

Mr. Apoorva Kaushik, Ms. Neetika Sharma, Mr. Girish Shankar, Mr.



Vasu Gupta, Ms. Manjira Das Gupta,  
Mr. Vinamra Kopariha and Mr.  
Mayank Bhargava, Advs.

versus

UNION OF INDIA THROUGH THE MINISTRY OF CIVIL  
AVIATION & ORS.

..... Respondents

Through: Ms. Anjana Gosain, SPC with Ms.  
Avshreya Rudy, Ms. Nippun Sharma,  
Ms. Hetika Vadhera, Adv.1 & 3.  
Mr. Abhishek Sharma and Ms. Ragini  
Sharma, Advocates for R-4.  
Mr. Ramji Srinivasan, Sr. Adv. with  
Ms. Pratiksha Mishra, Mr. Shreyas E.,  
Mr. Vishnu Shriram, Mr. Yugam  
Taneja, Ms. Kaarunya Lakshmi, Ms.  
Narmata and Mr. Kartik, Advs. for  
RP.  
Mr. Gopal Jain, Sr. Adv. with Mr.  
Dheeraj Nair, Adv. with Ms.  
Vishrutyi Sahni, Adv. for proposed  
impleader(COC)

58

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**W.P.(C) 7774/2023 & CM APPL. 36909/2023**

ACG AIRCRAFT LEASING IRELAND LIMITED ..... Petitioner

Through: Mr. Nitin Sarin and Mr. Mukul  
Katy, Advocate.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Chetan Sharma, ASG with Mr.  
Apoorv Kurup, CGSC with Ms.  
Avshreya Pratap Singh Rudy, G.P. for  
R-1.  
Mr. Ramji Srinivasan, Sr. Adv. with

W.P.(C) 6569/2023

page 5 of 11

Ms. Pratiksha Mishra, Mr. Shreyas E.,



Mr. Vishnu Shriram, Mr. Yugam Taneja, Ms. Kaarunya Lakshmi, Ms. Narmata and Mr. Kartik, Advs. for RP.

Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Adv. with Ms. Vishrutyi Sahni, Adv. for proposed impleader(COC)

59

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**W.P.(C) 8088/2023 & CM APPL. 36928/2023**

GY AVIATION LEASE 1722 CO LIMITED & ORS. .... Petitioners

Through: Mr. Rajiv Nayar and Mr. Amit Sibal, Sr. Advs. with Ms. Marylou Bilawala, Mr. Pranaya Goyal, Mr. Dhruv Khanna, Ms. Sharleen Lobo, Mr. Chiranjivi Sharma, Ms. Priya Desai, Mr. Apoorva Kaushik, Ms. Neetika Sharma, Mr. Girish Shankar, Mr. Vasu Gupta, Ms. Manjira Das Gupta, Mr. Vinamra Kopariha and Mr. Mayank Bhargava, Advs.

versus

UNION OF INDIA THROUGH THE MINISTRY OF CIVIL

AVIATION & ORS.

..... Respondents

Through: Ms. Anjana Gosain, Ms. Avshreya Rudy, Ms. Nippun Sharma and Ms. Hetika Vadhera, Advs. for R-1.  
Mr. Apoorv Kurup, CGSC with Ms. Avshreya Pratap Singh Rudy, G.P., Mr. Akhil Hasija, Ms. Gauri Goburdhun and Mr. Ojaswa Pathak, Advs. for R- 2.

W.P.(C) 6569/2023

page 6 of 11

Mr. Digvijay Rai and Mr. Archit



Mishra, Advocates for R-3.

Mr. Ramji Srinivasan, Sr. Adv. with Ms. Pratiksha Mishra, Mr. Shreyas E., Mr. Vishnu Shriram, Mr. Yugam Taneja, Ms. Kaarunya Lakshmi, Ms. Narmata and Mr. Kartik, Advs. for RP.

Mr. Abhishek Sharma and Ms. Ragini Sharma, Advocates for R-4.

Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Adv. with Ms. Vishrutyi Sahni, Adv. for proposed impleader(COC)

60

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**W.P.(C) 9432/2023**

**BOC AVIATION (IRELAND) LIMITED**

..... Petitioner

Through: Mr. Satvik Varma, Sr. Advocate with Mr. Ajay Kumar, Mr. Soumil Gousalves, Mr. Hetram Bishnoi, Ms. Anchal Nanda, Mr. Gazal Ghai & Ms. Rudrakshi Deo, Advocates.

versus

**DIRECTORATE GENERAL OF CIVIL AVIATION**

**AND ORS**

..... Respondents

Through: Ms. Anjana Gosain, SPC with Ms. Avshreya Pratap Singh Rudy, GP, Ms. Nippun Sharma & Ms. Hetika Vadhera, Advocates for R-1 & 2.  
Mr. Ramji Srinivasan, Sr. Adv. with Ms. Pratiksha Mishra, Mr. Shreyas E., Mr. Vishnu Shriram, Mr. Yugam Taneja, Ms. Kaarunya Lakshmi, Ms. Narmata and Mr. Kartik, Advs. for RP.

*W.P.(C) 6569/2023*

*page 7 of 11*



Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Adv. with Ms. Vishrutyi Sahni, Adv. for proposed impleader(COC)

61

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**W.P.(C) 9594/2023**

**JACKSON SQUARE AVIATION IRELAND LIMITED**

..... Petitioner

Through: Mr. Jayant Mehta, Sr. Adv. with Mr. Vaijyant Paliwal, Ms. Medha Sachdev, Ms. Riya Basu, Ms. Meghna, Mr. Rishabh Jaisani and Mr. Harit Lakhani, Advs.

versus

**DIRECTORATE GENERAL OF CIVIL AVIATION**

**AND ORS.**

..... Respondents

Through: Ms. Chetan Sharma, ASG with Mr. Apoorv Kurup, CGSC, Ms. Avshreya Pratap Singh Rudy, GP & Mr. Akhil Hasija, Advocates for R-1.

Mr. Ramji Srinivasan, Sr. Adv. with Ms. Pratiksha Mishra, Mr. Shreyas E., Mr. Vishnu Shriram, Mr. Yugam Taneja, Ms. Kaarunya Lakshmi, Ms. Narmata and Mr. Kartik, Advs. for RP.

Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Adv. with Ms. Vishrutyi Sahni, Adv. for proposed impleader(COC)

62

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**W.P.(C) 9900/2023**

**SKY HIGH XCV LEASING COMPANY LIMITED & ANR.**

..... Petitioners

Through: Mr. Rajiv Nayar and Mr. Amit Sibal, Sr. Advs. with Ms. Marylou Bilawala,

W.P.(C) 6569/2023

page 8 of 11





Mr. Pranaya Goyal, Mr. Dhruv Khanna, Ms. Sharleen Lobo, Mr. Chiranjivi Sharma, Ms. Priya Desai, Mr. Apoorva Kaushik, Ms. Neetika Sharma, Mr. Girish Shankar, Mr. Vasu Gupta, Ms. Manjira Das Gupta, Mr. Vinamra Kopariha and Mr. Mayank Bhargava, Advs.

versus

UNION OF INDIA THROUGH THE MINISTRY  
OF CIVIL AVIATION & ORS.

..... Respondents

Through: Ms. Anjana Gosain, SPC with Ms. Avshreya Rudy, Ms. Nippun Sharma and Ms. Hetika Vadhera, Advs. for R-1.  
Mr. Abhishek Sharma and Ms. Ragini Sharma, Advs. for R-6.  
Mr. Ramji Srinivasan, Sr. Adv. with Ms. Pratiksha Mishra, Mr. Shreyas E., Mr. Vishnu Shriram, Mr. Yugam Taneja, Ms. Kaarunya Lakshmi, Ms. Narmata and Mr. Kartik, Advs. for RP.  
Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Adv. with Ms. Vishrutyi Sahni, Adv. for proposed impleader(COC)

63

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**W.P.(C) 9901/2023**

STAR RISING AVIATION 13 LIMITED

..... Petitioner

Through: Mr. Rajiv Nayar and Mr. Amit Sibal, Sr. Advs. with Ms. Marylou Bilawala, Mr. Pranaya Goyal, Mr. Dhruv Khanna, Ms. Sharleen Lobo, Mr. Chiranjivi Sharma, Ms. Priya Desai,

W.P.(C) 6569/2023

page 9 of 11



Mr. Apoorva Kaushik, Ms. Neetika Sharma, Mr. Girish Shankar, Mr. Vasu Gupta, Ms. Manjira Das Gupta, Mr. Vinamra Kopariha and Mr. Mayank Bhargava, Advs.

versus

UNION OF INDIA THROUGH THE MINISTRY OF  
CIVIL AVIATION & ORS.

..... Respondents

Through: Ms. Apoorv Kurup, CGSC with Ms. Avshreya Pratap Singh Rudy, Mr. Akhil Hasija, Ms. Gouri Goburdhun and Mr. Ojaswa Pathak, Advs. for R-1 & 2.  
Mr. Ramji Srinivasan, Sr. Adv. with Ms. Pratiksha Mishra, Mr. Shreyas E., Mr. Vishnu Shriram, Mr. Yugam Taneja, Ms. Kaarunya Lakshmi, Ms. Narmata and Mr. Kartik, Advs. for RP.  
Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Adv. with Ms. Vishrutyi Sahni, Adv. for proposed impleader(COC)

**CORAM:**  
**HON'BLE MS. JUSTICE TARA VITASTA GANJU**

**ORDER**  
**07.08.2023**

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**[Physical Hearing/Hybrid Hearing (as per request)]**

1. Mr. Amit Sibal, learned Senior Counsel appearing on behalf of the Petitioners in W.P.(C) 7369/2023, W.P.(C) 7773/2023, W.P.(C) 8088/2023, W.P.(C) 9900/2023 and W.P.(C) 9901/2023 has been heard.
2. List the matter for further arguments of the Petitioners on 09.08.2023 at 3 PM.

W.P.(C) 6569/2023

page 10 of 11



3. On steps being taken by the Parties, let the Written Submissions as filed be taken on record by the Registry.

**TARA VITASTA GANJU, J**

**AUGUST 7, 2023/SA**

[Click here to check corrigendum, if any](#)

*W.P.(C) 6569/2023*

*page 11 of 11*